

F. No. J-11016/2/2020-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 25th September, 2020

ORDER

The President is pleased to **engage** following twenty four Advocates as Group 'A'/Group 'B' Panel Counsel, as shown in the table below, for conducting Central Government litigation before the Supreme Court of India, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

SUPREME COURT OF INDIA

Sl. No.	NAME (S/Shri)	Contact details	Enrl. No.
GROUP 'A' PANEL COUNSEL			
1.	Ashok Kumar Panda (Sr. Advocate)	213, Supreme Enclave, Mayur Vihar-I, Delhi-100091 Tel. 011-22757356, 23381219 Email: sr_adv_akpanda@yahoo.co.in	D/295/1976
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7.	Kush Chaturvedi	239, Ground Floor, Sector-15-A, NOIDA-201301, UP Mob: 9711114870 Tel. 0120-4105406 Email: kushchaturvedi@gmail.com	D/980/2006
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15.	Ms. Garima Prashad	B-10, Green Park Extension, New Delhi-110016 Mob: 9810717325 Email: prashad.garima@gmail.com	D/530/1998
16.	Sughosh Subramanyam	Mob: 9483401896 Email: sughosh.sn@yahoo.com	KAR/1422/201 9
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20.	Digvijay Dam	Apt. #501, Sharad Kunj, IOCL, CGHS, C-58/18, Sector-62, NOIDA, UP-9 Mob: 9711407071 Email: digvijaydray@gmail.com	D/3438/2019
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23.	V. Chandrashekara Bharathi	Mob: 9790787854 Email: vcsb.del@gmail.com	MS/2307/2019
24.	Ms. Preeti Rani	D-2, House No. 453, , East Gokul Pur, Delhi-94 Mob: 9015489174 Email: preetikashya@gmail.com	D/3177/2017

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the panel counsel as above.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



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